

**GOVERNMENT OF INDIA
PARLIAMENTARY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3512
ANSWERED ON:12.02.2014
YOUTH PARLIAMENT COMPETITIONS
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Will the Minister of PARLIAMENTARY AFFAIRS be pleased to state:

- (a) Whether the Union Government organises Youth Parliament Competitions regularly and if so, the details thereof including the benefits of organising the same:
- (b) the number of Youth Parliament Competitions organised during the last three years and the current year, year wise and state-wise;
- (c) Whether Youth Parliament Competition has not yet been organised in some States including Bihar and if so, the details thereof;
- (d) Whether the Union Government provides financial assistance to the States/UTs for organizing Youth Parliament Competitions; and
- (e) If so, the details thereof and the financial assistance provided to States during the period, State-wise?

Answer

MINISTER OF URBAN DEVELOPMENT AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI KAMAL NATH)

(a) Yes. This Ministry implements 4 Schemes of Youth Parliament Competitions in various educational institutions with a view to strengthen the roots of democracy, inculcate healthy habits of discipline, tolerance of the views of others and to enable the student community to know something about the working of Parliament. The Schemes are as under:-

- (i) Scheme for Youth Parliament Competitions for schools under the Directorate of Education, Govt. of NCT of Delhi/New Delhi Municipal Council.
- (ii) Scheme for National Youth Parliament Competitions for Kendriya Vidyalayas
- (iii) Scheme for National Youth Parliament Competitions for Jawahar Navodaya Vidyalayas
- (iv) Scheme for National Youth Parliament Competitions for Universities/Colleges.

Besides, this Ministry also implements a Scheme of Financial Assistance to States/Union Territories for organising Youth Parliament Competitions in the High Schools/Senior Secondary Schools of the States/UTs.

(b) The Number of Youth Parliament competitions organised during last three years and the current year, year wise and state wise are as under:-

S.No.	Years	Delhi	Kendriya	Jawahar Navodaya	Universities/ Schools	Vidyalaya	Vidyalaya	Colleges
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|----|---------|----|-----|----|----|--|--|--|
| 1. | 2011-12 | 33 | 90 | 64 | | | | |
| 2. | 2012-13 | 33 | 125 | 64 | 14 | | | |
| 3. | 2013-14 | 33 | 125 | 64 | | | | |

(c), (d) & (e) Yes, this Ministry reimburses the expenditures incurred by the States/Union Territories for organising Youth Parliament Competitions in the States/Union Territories after receipt of the reports from the States /Union Territories. There is no direct involvement of this Ministry in the organisation of Youth Parliament Competitions in the States /Union Territories. This Ministry reimburses claims preferred by States/UTs in the following order:-

- (a) Legislatures having members up to 100 Rs. 3 Lacs per annum
- (b) Legislatures having members between 100-200 Rs. 4 Lacs per annum
- (c) Legislatures having members above 200 Rs. 5 Lacs per annum

(the ceiling in respect of UTs having no legislatures is Rs. 2, 00,000/- per Union Territory per annum)

Details of Financial Assistance provided to various States for holding Youth Parliament Competition during last three years is as under: -

S.

No. Financial Name State/UT Year for which Amount of Assistance
Year claim was preferred (Rs.)

1. 2011-12 (i) Haryana 2010-11 300000/-
(ii) Madhya Pradesh 2008-09 2,00,000/-
and 2009-10 465947/-
(iii) Kerala 2009-10 400000/-
2. 2012-13 (i) Kerala 2008-09 and 200000/-
2010-11 4,00,000/-
(ii) Himachal Pradesh 2011-12 2,74042/-
(iii) Haryana 2011-12 3,00000/-
(iv) Rajasthan 2011-12 4,00000/-
(v) Madhya Pradesh 2010-11 2,38394/-
(vi) Odisha 2009-10 400000/-
3. 2013-14 (i) Kerala 2011-12 400000/-
(ii) Madhya Pradesh 2011-12 2,32147/-
(iii) Haryana 2012-13 3,00,000/-
(iv) Karnataka 2010-11 5,00000/-
and 2011-12 5,00,000/-